भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

प्रेस विज्ञप्ति
PRESS RELEASE

संपर्क प्रभाग, सेबी भवन, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051
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New '1600' Phone number series to Combat Fraud and Enhance Investor Protection in the securities market

In an effort to enhance investor protection and curb financial fraud, SEBI has advised its regulated/registered entities to comply with the latest guidelines by Telecom Regulatory Authority of India (TRAI). Specifically, all regulated/registered entities are advised to only use the '1600' phone number series exclusively for service and transactional voice calls to their existing customers.

Investors should note the new '1600' phone numbering series to easily identify and attend service and transactional calls from SEBI regulated/registered entities, thereby enhancing investor security and minimising the risk of fraud by unscrupulous entities using regular 10 digit numbers.

Any Unsolicited Commercial Communications (UCC) or suspected fraudulent activities can be reported by investors as under:

i. In case of receiving spam or UCC, make a Do Not Disturb(DND) complaint through your telecom service provider's app or website (e.g., Airtel, Jio, Vi, MTNL, BSNL etc.), use the TRAI DND app, or call/SMS 1909.

ii. In case of receiving suspected fraud communication, report to Chakshu Platform of Department of Telecommunications(https://sancharsaathi.gov.in/sfc/).

iii. In case fraud has already happened, report the same to Cyber Crime helpline number 1930 or website www.cybercrime.gov.in .

Mumbai
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